

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 117 of 2013

Dated : 30th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

DNH Power Distribution Company Ltd.Appellant(s)

Versus

Joint Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Swapna Seshdari

Counsel for the Respondent(s): MR. Anish Garg (Rep.) for JERC

ORDER

Admit. Mr. Anish Garg, the Representative appearing on behalf of the Commission takes notice on behalf of the Commission.

Post the matter on **29.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs